

# Constitution of Benches with effect from 28<sup>th</sup> of November, 2011.

<b>Sl. No.</b>	<b>Ct. No.</b>	<b>Name of Hon'ble Judges</b>	<b>Jurisdiction</b>
1	C.J.'s Court	Hon. The Chief Justice Hon. Ran Vijai Singh, J. <b><u>(On Monday, Tuesday, Thursday and Friday)</u></b>	Fresh, order, admission, hearing Special Appeals and all fresh and listed Matters related to Tolls on River Bridges in U.P and Environment Matters.  AND Listed Special Appeals from January 1st 2009 onwards including Bunch Cases.  <b>At 2.00 P.M.:</b>  <b>On priority basis Service Writs relating to transfer/suspension of all categories</b> and Special Appeals upto the year 2003 for Orders, Admission and Hearing.  Thereafter:  Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  Hon. The Chief Justice Hon. Ran Vijai Singh, J. <b><u>(On Wednesday)</u></b>  Then Hon. The Chief Justice <b><u>(On Friday at 2.00 P.M.)</u></b>  Expedite applications.
2	3	Hon. Amitava Lala, J. Hon. Pradeep Kumar Singh Baghel, J.	Fresh, order, admission, hearing Misc. Writs and Control Orders.  AND Listed Misc. Writs from 01.01.2009 onwards and Control Orders from 1.02.2011 onwards including Bunch Cases.  <b>At 2.00 P.M.</b>  Misc. Writs for the year 2005 for Orders, Admission and Hearing.  Thereafter:  Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	40	Hon. Yatindra Singh, J. Hon. Ram Surat Ram (Maurya), J.	Fresh, order, admission, hearing and all Listed F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.  <b>At 2.00 P.M.:</b>  Oldest F.A.s and F.A.F.O.s for Orders, Admission and Hearing.  Thereafter:  Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

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| 4 | 32 | Hon. R.K. Agrawal, J.<br>Hon. B. Amit Sthalekar, J. | Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters,<br><br><u>At 2.00 P.M.:</u><br><br>Thereafter: | Tax Matters upto the year 2005 for Orders, Admission and Hearing.<br><br>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 5 | 35 | Hon. S.K. Singh, J.<br>Hon. Pankaj Naqvi, J.        | <br><br><u>At 2.00 P.M.:</u><br><br>Thereafter:   | Listed Service Writs from the year 2003 to 2009 for Orders, Admission and Hearing including Bunch Cases.<br><br>Service Writs for the year 2004 and infructuous cases irrespective of the year for orders, Admission and Hearing.<br><br>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 6 | 29 | Hon. Sunil Ambwani, J.<br>Hon. Manoj Misra, J.      | <br><br><u>At 2.00 P.M.:</u><br><br>Thereafter:   | Fresh, order, admission, hearing Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts<br><br>AND<br>Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1 <sup>st</sup> , January, 2010 onwards for Orders, Admission and Hearing including bunch cases.<br><br><b>On priority basis Service Writs relating to transfer/suspension of all categories,</b> Service Writs for the year 2003 and infructuous cases irrespective of the year for orders, Admission and Hearing.<br><br>Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 7 | 21 | Hon. Ashok Bhushan, J.<br>Hon. Sunita Agarwal, J.   | <br><br><u>At 2.00 P.M.:</u><br><br>Thereafter:   | Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) and Land Acquisitions.<br><br>AND<br>Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from 1 <sup>st</sup> January, 2009 onwards and Land Acquisitions from 1.02.2011 onwards including Bunch Cases.<br><br>Misc. Writs for the year 2004 and 2005 for Orders, Admission and Hearing.<br><br>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |

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| 8  | 9  | Hon. S.P. Mehrotra, J.<br>Hon. Y.C. Gupta, J.     | <p>Fresh, order, admission, hearing and all listed cases under Intellectual Property Rights</p> <p style="text-align: center;">AND</p> <p>Listed Special Appeals upto 31.12.2004 and Misc. Writs upto the year 2008 for Orders, Admission and hearing including Bunch Cases.</p> <p><u>Thereafter.:</u></p> <p>Misc. Writs upto the year 2002 and for the year 2006 for Orders, Admission and Hearing.</p> <p>Thereafter:</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>  |
| 9  | 37 | Hon. Vineet Saran, J.<br>Hon. Ashok Pal Singh, J. | <p>Fresh, order, admission, hearing Writs relating to Urban Ceiling and all fresh and listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.</p> <p style="text-align: center;">AND</p> <p>Listed Writs relating to Urban Ceiling from January 1<sup>st</sup> of 2009 onwards and listed Control Orders and Land Acquisitions from 01.01.2009 to 31.01.2011 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2.00 P.M.:</u></p> <p>Misc. Writs for the year 2003 for Orders, Admission and Hearing.</p> <p>Thereafter:</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> |
| 10 | 36 | Hon. Rakesh Tiwari, J.<br>Hon. Dinesh Gupta, J.   | <p>Listed Special Appeals from the year 2005 to 2008 and Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto the year 2002 for Orders, Admission and Hearing.</p> <p><u>At 2.00 P.M.:</u></p> <p><b>On priority basis Service Writs relating to transfer/suspension of all categories,</b> Oldest Service Writs and infructuous cases irrespective of the year for orders, Admission and Hearing.</p> <p>Thereafter:</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>  |
| 11 | 4  | Hon. Prakash Krishna, J.                          | <p>Fresh, order, admission, hearing Writs arising out of Suits and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.</p> <p style="text-align: center;">AND</p> <p>Listed Writs arising out of Suits from 1<sup>st</sup> January, 2009 onwards</p> <p><u>Thereafter:</u></p> <p>Misc. Writs for the year 1997 for Orders, Admission and Hearing.</p>  |

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 12 38 Hon. Rajes Kumar, J. Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions  
AND  
Listed Educational Matters including society matters with regard to Educational Institutions from January 1st, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 13 30 Hon. S.U. Khan, J. Fresh, order, admission, hearing and all Listed Second Appeals.
- Thereafter: Oldest Second Appeals for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 42 Hon. Devendra Pratap Singh, J.  
Hon. V.K. Mathur, J. Fresh, order, admission, hearing and all Listed Criminal Writs.
- At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 15 39 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)  
AND  
Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society ) from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

- 16 46 Hon. Amar Saran, J.  
Hon. Ramesh Sinha, J.
- Fresh, order, admission, hearing all listed Habeas Corpus Writs, Government Appeals, matters U/S 378 (4) Cr.P.C. and Capital Cases and writs related to Public interest Litigation (Criminal).
- At 2.00 P.M.: Oldest Government Appeals for Orders and Admission.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Capital Cases for Hearing.
- 17 2 Hon. Arun Tandon, J.
- Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)
- AND
- Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January 1st, 2009 onwards including Bunch Cases.
- Thereafter: Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 18 7 Hon. Dilip Gupta, J.
- Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.
- At 2.00 P.M.: Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 19 1 Hon. Krishna Murari, J.
- Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2005 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1<sup>st</sup> January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases
- Thereafter: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 20 28 Hon. Sanjay Misra, J.
- Fresh, order, admission, hearing and all Listed F.A.s and F.A.F.O.s

- At 2.00 P.M.: Oldest F.A.s and F.A.F.O.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 21 55 Hon. Ravindra Singh, J.  
Hon. Anil Kumar Agarwal, J. Fresh, order, admission, hearing Division Bench Criminal Appeals including those where record has been called for considering the application for bail, and All Fresh and Listed Criminal Contempt, Criminal Appeals arising from POTA, Contempt Appeals
- AND
- Listed Criminal Appeals from 1<sup>st</sup> January, 1984 onwards for Orders and Admission.
- At 2.00 P.M.: Oldest Criminal Appeals for Orders.
- Thereafter: Criminal Appeals from the year 1984 onwards for Hearing.
- 22 5 Hon. A.P. Sahi, J. Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.
- AND
- Listed Writs relating to Ceiling Matters from 1<sup>st</sup> January, 2009 onwards
- At 2.00 P.M.: Writ-B upto the year 1977 for Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 23 34 Hon. Vikram Nath, J. Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
- At 2.00 P.M.: Civil Contempt upto the year 2007 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 24 26 Hon. Sabhajeet Yadav, J. Listed Misc. Writs from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Misc. Writs for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 25 33 Hon. Sudhir Agarwal, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society  
AND  
Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ upto the year 1992 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 53 Hon. Vinod Prasad, J. Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. upto 31.12.1987 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 27 10 Hon. Bharati Sapru, J. Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act and matters under Section 11 of the Arbitration and Conciliation Act, 1996 including Bunch Cases.
- At 2.00 P.M.: Tax Matters upto the year 2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 28 6 Hon. Pankaj Mithal, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue  
AND  
Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1997 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 29 18 Hon. Sunil Hali, J. Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

30 48 Hon. Surendra Singh, J.

Listed Criminal Revisions upto 31.12.2010 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Oldest Criminal Revisions for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

31 42 Hon. A.K. Tripathi, J.  
Hon. Ashok Srivastava, J.

Listed Criminal Appeals upto the year 1983 for Orders, Admission and Hearing.

32 51 Hon. S.K. Gupta, J.

Fresh, order Minor Bail Applications  
AND  
Listed Minor Bail Applications from 1<sup>st</sup> September, 2011 onwards.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

33 54 Hon. B.K. Narayana, J.

Fresh, order, admission, hearing Matters U/Ss 482 & 483 Cr.P.C.

AND

Listed Matters U/Ss 482 & 483 Cr.P.C. from 1<sup>st</sup> September, 2011 onwards.

34 41 Hon. R.D. Khare, J.

Listed Matters U/Ss 482 & 483 Cr.P.C. from 01.01.2009 to 31.08.2011 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.



- 35 27 Hon. Abhinava Upadhya, J. Listed Misc. Writs upto the year 2005 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Misc. Writs for the year 1997 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 36 50 Hon. N.A. Moonis, J. Fresh, order, admission, hearing Criminal Revisions and all fresh and listed Criminal Writs.
- AND
- Listed Criminal Revisions from January 1<sup>st</sup>, 2011 onwards.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Criminal Writs upto the year 1999 and Oldest Criminal Revisions for Orders, Admission and Hearing.
- 37 43 Hon. S.S. Tiwari, J. Fresh, order, admission Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.
- AND
- Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. from January 1<sup>st</sup>, 1988 onwards.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Criminal Appeals for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Criminal Appeals from the year 1988 onwards for Hearing.
- 38 49 Hon. Kashi Nath Pandey, J. Fresh, order, admission, hearing and all Listed Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals.
- At 2.00 P.M. **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Matters U/S 407 upto 2006 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 39 25 Hon. Jayashree Tiwari, J. Listed Major Bail Applications for the year 2010 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders.

- 40 47 Hon. S.C. Agarwal, J. Fresh order Major Bail Applications.  
AND  
Listed Major Bail Applications from 1<sup>st</sup> January, 2011 onwards.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 41 45 Hon. S.K. Tripathi, J. Listed Matters U/Ss 482 & 483 Cr.P.C. upto 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 42 22 Hon. Surendra Kumar, J. Listed Minor Bail Applications upto 31.12.2010 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 43 24 Hon. Kalimullah Khan, J. Listed Minor Bail Applications from 1.1.2011 to 31.08.2011 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 44 23 Hon. V.P. Pathak, J. Listed Major Bail Applications upto 31.12.2009 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.